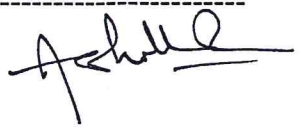


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	R. VIDHA KASHANKAR R. ASHOK KUMAR	Counsel for Respondent	

ORDER

Counsel for petitioner called absent. Counsel for respondents present. For hearing the submissions in CA 72/2017, time is extended at request. Put up on 02.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)

bc